

likely to be achieved by about the middle of the Eighth Plan.

Functioning of Housing Divisions of D.D.A.

26. SHRI SATYA PRAKASH
MALAVIYA:

SHRI RAM NARESH KUSHAWAHA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Quality Control Cell of the DDA has recently sharply criticised the functioning of the three housing divisions of the DDA for alleged misappropriation of funds by the concerned officials and engineers; and

(b) if so, what are the details thereof together with the action taken by Government in this regard?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GAFOOR):

(a) The DDA have reported that their Quality Control Cell carried out technical audit of three housing divisions and listed a number of irregularities.

(b) In addition to a few cases of over payment, the following irregularities were observed in different Divisions by the Quality Control Cell of DDA:—

(1) Lack of integrated planning and execution of development work.

(2) Lack of Administrative Approval and Expenditure Sanction.

(3) Absence of Technical sanction.

(4) Lack of detailed plans of existing work.

(5) Large excess in quantities during execution.

(6) Refund of Earnest Money of tenderers other than the lowest on the same day.

(7) Acceptance of tenders by Assistant Engineers, beyond their powers of acceptance.

(8) Non maintenance of important Accounts records.

(9) Non-recovery of taxes in unauthorised colonies.

(10) Over measurement of drain by 132 metres.

(11) Large over measurement for two pump houses.

(12) Simultaneous payment for disposal and supply of earth.

(13) Large excess in expenditure over Budget provisions.

The DDA have informed that they have taken several administrative measures to ensure that such lapses and irregularities do not occur in future. The important administrative measures taken by them are as follows:—

(1) Inspection of Divisions by superintending Engineers.

(2) Insistence on the pre-requisite of Administrative Approval and Expenditure Sanction.

(3) Instructions that the works should not be split up and that wide publicity be given to tenders in the press.

In cases where over-payment and serious violation of rules were found to have been committed, explanations of the concerned officials have been called for.

Cotton production and Demand

27. SHRI SATYA PRAKASH
MALAVIYA:
SHRI VIRENDRA VERMA:

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state.

(a) the production of cotton during the year 1983-84;

(b) the total production of cotton in 1984-85 as against the production target;

(c) the extent to which the overall demand has been met with indigenous production of cotton and what is the quantity and value of cotton imported to meet the demand; and

(d) the steps taken by Government to increase indigenous production to reduce imports?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH): (a) 65.82 lakh bales.

(b) The target of production for 1984-85 is 85-86 lakh bales. The final estimates of production are not yet available.

(c) The demand for cotton has been met in full from indigenous production of cotton during 1982-83 and 1983-84 and there has been no import.

(d) Government is implementing a Centrally Sponsored intensive Cotton Development Programme to increase production of cotton in the country.

Drinking Water for Delhi

28. SHRI SHAMIM AHMED SIDDIQI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that residents of Delhi have to face a lot of difficulties as a result of shortage of drinking water during summer every year; and

(b) if so, what remedial steps are being taken to remove such difficulty during the coming summer?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GAFOOR):

(a) Water supply in Delhi is generally satisfactory. However, during summer complaints of low pressure of water or shorter duration of supply are received from some areas situated at higher elevation or at the tail end of the distribution system.

(b) The following remedial steps are being taken:—

(i) augmentation of water supply by completing the 100 MGD Shahdara Water Treatment Plant and construction of additional Ranney Wells;

(ii) strengthening of trunk transmission system;

(iii) replacement of old corroded distribution system by new mains;

(iv) plugging of leakages in distribution system;

(v) interconnection of water Mains for improving pressure.

Amount spent by State Governments on NREP

29. SHRI S. W. DHABE: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) the number of persons who have been brought above the poverty line during the last three years in the rural areas;

(b) the amount of money spent on the National Rural Employment Programme; and

(c) the amounts spent by State Governments during the period out of the grants given by the Central Government?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) During the last three years 98.53 lakh families have been assisted under the Integrated Rural Development Programme. Similarly under National Rural Employment Programme (NREP) 1008.48 million mandays of employment has been generated. As regards the question of number of families who have crossed the poverty line, it is a gradual and continuous process and it will take some time before the impact of these programmes on beneficiary families can be assessed.

(b) and (c) Amount spent under National Rural Employment Programme during the last three years comes to Rs. 1104.62 crores out of which Rs. 552.79 crores was given by the Centre as grant.

Housing Boards for Rural Population

30. SHRI S. W. DHABE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government propose to set up housing boards for rural population on the pattern of boards for urban population on the pattern of boards for Urban population; and

(b) if so, what are the details thereof?